

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**  
**Company Appeal (AT) No. 145 of 2019**

**IN THE MATTER OF:**

**Registrar of Companies**

**...Appellant**

**Versus**

**Ayoli Abdulla**

**...Respondent**

**Present**

**For Appellant: Mr. Kamal Kant Jha, Senior panel Counsel.**

**For Respondent: Mr. Anirudh, Advocate.**

**O R D E R**

**17.09.2019** Mr. Anirudh, learned counsel appears on behalf of the Respondent. Learned counsel for the Appellant will serve a copy of the paper-book on him in the course of the day. Learned Counsel for the Respondent to file reply affidavit along with Vakalatnama within a week. Rejoinder, if any, be filed by the Appellant within five days thereof.

Post the case 'for orders' on 30<sup>th</sup> September, 2019. The appeal may be disposed of on the next date.

[Justice S.J. Mukhopadhaya]  
Chairperson

[Justice A.I.S. Cheema]  
Member (Judicial)

[Kanthi Narahari]  
Member (Technical)

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